

INCOME TAX APPELLATE TRIBUNAL: KOLKATA ZONE: KOLAKTA

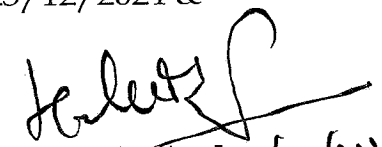
CONSTITUTION OF KOLKATA BENCHES FROM 23/12/2024 TO 26/12/2024

[25/12/2024 (Wednesday) – Holiday on account of “Christmas”]

[27/12/2024 (Friday) is for Misc., Stay, Clubbing, Early Hearing Application]

“Patna” (SMC) Bench (Hybrid)	Shri Duvvuru R. L. Reddy, Vice-President (KZ) (Hybrid Court Hearing after completion of “Guwahati” Bench)
“Guwahati” Bench (Hybrid)	Shri Duvvuru R. L. Reddy, Vice-President (KZ) & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing at 10.30 AM)
“A” Bench (Hybrid)	Shri Sanjay Garg, Judicial Member & Shri Sanjay Awasthi, Accountant Member (Hybrid Court Hearing at 10.30 AM) [“A” Bench will function on 23/12/2024 & 24/12/2024]
“SMC” Bench (Hybrid)	Shri Sanjay Garg, Judicial Member (Hybrid Court Hearing after completion of “A” Bench) (Hybrid Court Hearing at 10.30 AM on 26/12/2024)
“C” Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Sonjoy Sarma, Judicial Member (Hybrid Court Hearing at 10.30 AM) [“C” Bench will function only on 23/12/2024]
“B” Division Bench (Hybrid)	Shri Pradip Kumar Choubey, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing after completion of “Guwahati” Bench)

- Note : 1. “Patna(Division)” Bench will not function the entire week.
2. “Patna(SMC)” Bench will start after completion of “Guwahati” Bench.
3. “A” Bench will not function on 26/12/2024.
4. “C” Bench will not function on 24/12/2024 & 26/12/2024.
5. “SMC” Bench will start after completion of “A” Bench on 23/12/2024 & 24/12/2024 and on 26/12/2024 will start at 10.30 A.M.


[Manish Bhoi] 24/12/2024
Assistant Registrar
ITAT, Kolkata